

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.332/KB/2010

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	Axis Infracon Pvt.Ltd & Anr. -Versus- Padam Mercantile Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SHAKEEL MOHAMMED AKHTER  
ADVOCATE

R/H &amp; R/S

*[Signature]*  
7/2/2018

Mr P. Roy  
Mr B. Sarkar  
Mr A. Konadhis  
Mr S. Ghosh } R1

S. Ghosh  
7/2/18

D. N. Sharma

Ishan Saha, Adv

} R6

Rakesh Sarkar, Adv

*[Signature]*  
Rakesh Sarkar  
Advocate  
7/02/2018

1. Mrs. Manju Agarwal, Adv

For Bipul Sardar  
I.No. 384 of 2017

*[Signature]*  
Bipul Sardar  
Advocate  
07/02/2018

2. Mr. Bajrang Mondal, Adv

1. Abhrajit Mitra, Sm. Adv.

2. Ritobrato Kumar Mitra, Adv.

3. Aritra Bose, Adv.

4. Sanjeev Tiviseli, Adv.

for the  
Petitioners.

*[Signature]*  
7.2.18.

1. Mr. Abhishek Haldar

2. Mr. Abhishek Jain

I.A. 408 of 2017  
for workers Union

*[Signature]*  
7/2/18.

1. Shamak Mita

2. Anik Choudhury

Adv. - for  
R-22

*[Signature]*  
7/2/18.

## **ORDER**

Ld. Counsel for the petitioners, the respondent nos. 4, 5, 6 and 22 as well as Ld. Counsel for Gopal Sarda (IA No. 384/KB/2017) and workers' union (IA No. 408/KB/2017) is present.

It is a part heard matter to be listed before the regular bench for hearing as such adjourned to 09/02/2018.

Sd

(Jinan K.R.)  
Member (J)